

आयकर अपीलीय अधिकरण, 'डी' न्यायपीठ, चेन्नई।

**IN THE INCOME TAX APPELLATE TRIBUNAL  
'D' BENCH: CHENNAI**

श्री वी दुर्गा राव, न्यायिक सदस्य एवं श्री एस जयरामन, लेखा सदस्य के समक्ष

**BEFORE SHRI V. DURGA RAO, JUDICIAL MEMBER  
AND  
SHRI S. JAYARAMAN, ACCOUNTANT MEMBER**

आयकर अपील सं./I.T.A. No: 2019/Chny/2019

निर्धारण वर्ष/Assessment Year : 2006-07

V.G. Raajendran,  
New No. 19, Old No. 4B,  
Govindan Street,  
Ayyavoo Colony,  
Chennai – 600 029.

Deputy Commissioner of Income  
Vs. Tax,  
Non Corporate Circle -10(1),  
Chennai.

**[PAN: AABPR 8106R]**

(अपीलार्थी/Appellant)

(प्रत्यर्थी/Respondent)

अपीलार्थीकीओरसे/Appellant by

: Shri. K. Vishwa Padmanabham, CA

प्रत्यर्थीकीओरसे/Respondent by

: Ms. R. Anita, JCIT

सुनवाईकीतारीख/Date of Hearing

: 28.06.2021

घोषणाकीतारीख/Date of Pronouncement

: 28.06.2021

**आदेश/ ORDER**

**PER S. JAYARAMAN, ACCOUNTANT MEMBER:**

The assessee filed this appeal against the order of the Commissioner of Income Tax (Appeals)- 12, Chennai in ITA No. 214/CIT(A)-12/2013-14 dated 20.12.2017 for the assessment year 2006-07.

2. The assessee filed the appeal belatedly by 488 days and pleaded to condone the delay.

3. We heard the rival submissions and condone the delay.
4. The above case was heard through video conferencing. At the time of hearing, the learned counsel for the assessee invited our attention to the letter dated 26.06.2021 and submitted that the assessee wanted to utilize the Direct Taxes 'Vivad se Vishwas Scheme, 2020' to settle pending dispute relating to Direct Taxes and in this regard the assessee has already obtained Form No. 3 & 5 from the designated authority, therefore, this appeal may be treated as withdrawn.
5. The Bench has considered the material. Since the assessee has already obtained Form No.3 & 5 and seeks withdrawal of appeal, we dismiss the appeal filed by the assessee, supra, as withdrawn.
6. In the result, the appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in the open Court on 28<sup>th</sup> June, 2021 at Chennai.

**Sd/-**

(वी दुर्गा राव)

**(V. DURGA RAO)**

न्यायिक सदस्य/**Judicial Member**

**Sd/-**

(एस जयरामन)

**(S. JAYARAMAN)**

लेखासदस्य/**Accountant Member**

चेन्नई/Chennai,

दिनांक/Dated: 28<sup>th</sup> June , 2021

**JPV**

आदेशकीप्रतिलिपिअग्रेषित/Copy to:

1. अपीलार्थी/Appellant
2. प्रत्यर्थी/Respondent
4. आयकरआयुक्त/CIT
5. विभागीयप्रतिनिधि/DR

3. आयकरआयुक्त) अपील(/CIT(A)
6. गार्डफाईल/GF